

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 1360/2000

Wednesday, this the 23rd day of May, 2001

Hon'ble Shri M.P. Singh, Member (Admn)

Shri R.N. Sharma
S/O Late Sh. J.D. Sharma
R/O 45-D, Dilshad Garden,
Pocket-A, Delhi.

..Applicant.

(By Advocate: Shri A.K. Mahapatra)

Versus

1. Lt. Governor
NCT of Delhi
Raj Niwas,
Delhi-54.

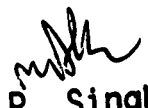
2. Commissioner (Excise)
Govt. of NCT of Delhi
Block-L, Vikas Bhawan
New Delhi-2.

..Applicant

(By Advocate: Shri Ajay Gupta)

O R D E R (ORAL)

The learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn. No costs.


(M.P. Singh)
Member (A)

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